

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RWE RENEWABLES INDIA PRIVATE LIMITED

1.	Name of Corporate Person	RWE Renewables India Private Limited
2.	Date of Incorporation of Corporate Person	11 April 2022
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	ROC Mumbai
4.	Corporate Identity Number of Corporate Person	U40106MH2022FTC380342
5.	Address of The Registered Office and Principal Office (If Any) of Corporate Person	203, Windfall, Sahar Plaza Complex, J B Nagar, Andheri (East), Mumbai City, Mumbai, Maharashtra, India, 400059
6.	Liquidation Commencement Date of Corporate Person	14 November 2024
7.	Name, Address, Email Address, Telephone Number, Registration Number of the Liquidator	Name: Prajakta Menezes Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai – 400093 Email ID: vl.rwe@aegisipe.com , prajakta@prmlegal.in Telephone Number: +91 9833939366 Registration Number: IBBI/IPA-001/IP-P01349/2018-19/12016
8.	Last Date for Submission of Claims	14 December 2024

Notice is hereby given that the RWE Renewables India Private Limited has commenced voluntary liquidation on 14 November 2024.

The stakeholders of RWE Renewables India Private Limited are hereby called upon to submit a proof of their claims, on or before 14 December 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16 November 2024

Place: Mumbai



Prajakta Menezes

Liquidator of RWE Renewables India Private Limited
Registration No. IBBI/IPA-001/IP-P01349/2018-19/12016
Authorization For Assignment valid till 27th November 2024